

TRIPURA  **GAZETTE**
सत्यमेव जयते

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**Part - I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.**

GOVERNMENT OF TRIPURA
HEALTH & FAMILY WELFARE DEPARTMENT.

No.F.13(1-34)-DFWPM/FSSA/2018/5882-5925(Vi) Dated, Agartala, the 11th February, 2019.

MEMORANDUM

In exercise of the powers conferred under Sub rule 6 of Rule 1.2 of Food Safety and Standards (Licensing and Registration of Food Business) Regulations, 2011, all the Designated Officers (SDMs) are hereby appointed as “**State Licensing Authority**” for the purpose of license as specified in these regulations.

2. This will take immediate effect and until further order.

Samarjit Bhowmik

Commissioner of Food Safety
(Secretary, HFW)
Government of Tripura.